

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/186(CHE)/2021**  
**NAME OF THE PETITIONER : State Bank of India**  
**NAME OF THE RESPONDENT(S) : S Kamalam**  
**UNDER SECTION : Sec 95(1) of IBC 2016**  
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**ORDER**

Ld. RP Mr. Amier Hamsa Ali Abbas Rawther appears in person.

This is a case where RP has filed the report vide Diary No. 4435 dated 18.07.2022.

RP is directed to serve the report to all the parties and reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the petition on **25.04.2024** for hearing.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**